

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO.*132
ANSWERED ON 13/02/2025

STATUS OF 'HAR GHAR NAL SE JAL' SCHEME

***132.** Shri Laxmikant Pappu Nishad:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) Whether the 'Har Ghar Nal Se Jal' Scheme is for the entire country and if so, the details thereof;
- (b) The monitoring mechanism put in place by the Government for the said scheme;
- (c) The status of completion of the said scheme in Uttar Pradesh and Bihar, district / block / panchayat – wise;
- (d) Whether the contractor is bound by any performance guarantee and if so, the details thereof indicating the administrative authority who deals with deficiency in services; and
- (e) The vigilance action taken / proposed to be taken against erring contractor, panchayat, block, district and State authorities for embezzlement of funds and other corrupt practices?

ANSWER

THE MINISTER OF JAL SHAKTI
(SHRI C R PATIL)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) in respect of Lok Sabha Starred Question No.*132 for reply on 13.02.2025 regarding Status of 'Har Ghar Nal Se Jal' Scheme asked by Shri Laxmikant Pappu Nishad

(a) : Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States/ UTs, in August 2019. Government of India supplements the efforts of States/ UTs by providing technical and financial assistance under JJM.

Significant progress has been made in the country since the launch of JJM, towards enhancing access to tap water to rural households. At the start of the mission in August 2019, only 3.23 crore rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 10.02.2025, around 12.22 crore additional rural households have been provided with tap water connections under JJM. Thus, as on 10.02.2025, out of 19.37 crore rural households in the country, more than 15.45 crore (79.79%) rural households are reported to have tap water supply.

(b) : Govt. of India has been regularly reviewing the implementation of JJM in States/ UTs. Several meetings including conferences, workshops, review meetings through video conferences, field visits, etc. are held from time to time for capacity building and knowledge sharing, to provide technical support, etc. Review meetings are conducted at the levels of Hon'ble Union Minister, Secretary to Govt. of India, Chief Secretary and Senior officers. During these reviews, States/ UTs are advised to expedite the implementation of JJM in the States/UTs. Under JJM, technology is utilized to ensure transparency and accountability. Physical and financial progress is reported on JJM-Integrated Management Information Systems (IMIS) and all tap water connections provided, are to be linked with Aadhar number of the head of the household. Provisions have also been made for geo-tagging of assets created under the JJM, and third-party inspection to check the quality of work. In addition, Mobile App, Water Quality Monitoring Information System (WQMIS), Sensor-based IoT devices, etc. are also being used for monitoring purposes. Further, as per operational guidelines for the implementation of JJM, a third-party functionality assessment is also carried out by the Government of India across the States/UTs. Reports are shared with the States/ UTs for taking corrective action, if any.

(c) : As reported by the state of Uttar Pradesh, at the start of JJM in the state on 15.08.2019, only 5.16 lakh (1.93%) rural households had tap water connections. Since then, around 2.29 crore additional rural households have been provided with tap water connections. Thus, as on 10.02.2025, out of 2.67 crore rural households in state, the provision of tap water supply is available to approximately 2.34 crore (87.64%) rural households.

Similarly, as reported by the State of Bihar, at the start of JJM in the state on 15.08.2019, only 3.16 lakh (1.89%) rural households had tap water connections. Since then, around 1.57 crore additional rural households have been provided with tap water connections. Thus, as on 10.02.2025, out of 1.67 crore rural households in state, the provision of tap water supply is available to approximately 1.60 crore (95.71%) rural households.

The district/block/ village-wise status of physical progress under JJM in Uttar Pradesh and Bihar, is available on JJM dashboard at: <https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>.

(d) & (e) : Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under JJM, lies with SWSM/ PHED/ RWS Department of respective State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

As per operational guidelines for the implementation of JJM, State Level Scheme Sanctioning Committee (SLSSC), headed by Chief Secretary/ Addl. Chief Secretary/ Principal Secretary/ Secretary in-charge of Public Health Engineering (PHE)/ Rural Water Supply (RWS) Department, approves the schemes/ projects being taken up under JJM. District Water & Sanitation Mission (DWSM) provides administrative approval of in-village water supply schemes/projects at district level as per powers devolved by SWSM.

Thereafter, SWSM/ PHED/ RWS Department of respective State/UT Governments gets the work implemented through contractors after following due process of tendering as per their respective procurement rules.

Further, under JJM, complaints regarding embezzlement of funds and financial irregularities are handled and disposed at State/ UT level. Such matters/ representations thus received in this Department so far have been forwarded to the State Government for taking appropriate corrective measures, if any.
